

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1948
ANSWERED ON:05.12.2006
SC ST POA ACT
Surendran Shri Chengara

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted any study on the impact of implementation of the SC/ST (POA) Act, 1989 in the country;
- (b) if not, whether the Government intends to conduct a study in view of the rampant violence against dalits by the upper caste in the country; and
- (c) the number of cases registered under the provisions of SC/ST (POA) Act, 1989, number of cases in which the accused convicted and number of cases in which victims were given compensation during the last three years, State/Union Territory-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): The Ministry of Social Justice & Empowerment under its Central Sector Scheme of Research and Training has been financially assisting independent research agencies for conducting research studies related to untouchability and atrocities against Scheduled Castes and Scheduled Tribes and implementation of the PCR and POA Acts. A list of the studies commissioned during the last three years is placed at Annexure-I

(c): As per information compiled by National Crime Records Bureau (NCRB), statements containing details of cases of atrocities against Scheduled Castes and Scheduled Tribes registered and cases in which accused were convicted under the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989 during last three years, State-wise are placed at Annexure II (A) & (B) and Annexure-III (A) & (B) respectively. No data regarding the number of cases in which victims were given compensation is maintained by the Central Government. However, it is a statutory obligation on the part of the State Governments/UT Administrations to provide relief and rehabilitation to the victims in accordance with the provisions of the Scheduled Castes & the Scheduled Tribes

(Prevention of Atrocities) Rules, 1995.